OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Ms. Swaraj Kumari, W/o Sh. Rajesh Kumar, Personal Assistant, posted in the Court of Ms. Priyanka, Ld. JMFC (NI Act), Digital Court-03, North District, Rohini Courts, Delhi, shall retire from Government Service w.e.f. 30.06.2025 (A/N).

(Sanjay Garq-I) Principal District & Sessions Judge (HQs): Tis Hazari Courts, Delhi

	DAVDO.	36533
No.	10. 36975	्राः २, २, २, २, २, २, २, २, २, २, २, २, २,

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Dated, Delhi the _____

Copy forwarded for information & necessary action to:-

- 1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
- The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ North District, Rohini Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
- 3. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 4. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
- The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
- The A.O.(Judicial), Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
- The A.O.(Judicial), Posting & Transfer Seat/Leave Seat/Service Book /Vigilance Branch/Pay Bill/Pension Cell/Computer Branch/ General Branch/ Library Branch, North District, Rohini Courts, Delhi.
- 8 The Web-Site Committee, THC, Delhi.
- 9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
- 10. Dealing official, Misc Seat, Administration Branch-II, Central District, T.H.C, Delhi.
- 11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 12. Ms. Swaraj Kumari, Personal Assistant, posted in the Court of Ms. Priyanka, Ld. JMFC (NI Act), Digital Court-03, North District, Rohini Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

(Dr. Suman Mahajan) Administrative Officer (Judicial) Administration Branch-I, Central District O/o The Principal District & Sessions Judge (HQs): Tis Hazarl Courts, Delhi

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